

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 07
CP No. (IB)- 70/242/JPR/2022
Under Section 242 of IBC, 2016

In the matter of:

Kansara Bearings Ltd.

... Applicant

Versus

Rajasthan Finance Corporation & Anr.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Rajesh Bohra, Adv.
Sangeeta Bohra, Adv.

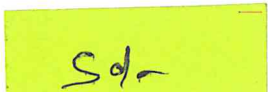
For the Respondent : Aditya Vijay, Adv.

ORDER

Heard Mr. Rajesh Bohra, Adv. appearing on behalf of the Petitioner. Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent. Written Submissions have been filed on behalf of the Respondents. Copy of the same has been furnished to the learned counsel for the Petitioner. Submission heard on behalf of the learned counsel for the Petitioner which could not be concluded today. List the matter for further submissions on behalf of the learned counsel for the Petitioner on 07.08.2024 at fixed time 12:00 pm.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 01, 2024